

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :15-03-2022

Date : 15.03.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	13882 /2022	15.03. 2022	BLAPL - 6718/ 2021	KSHIEISHKU JENA	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 11		CRIM INAL MISC -3	(S ea t No - 12 )
2	13883 /2022	15.03. 2022	ABLAP L- 4696/ 2020	PRADIPTA BEURA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 12 )
3	13884 /2022	15.03. 2022	ABLAP L- 4762/ 2020	S. CHOUDHURY	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 11			(S ea t No - 12 )
4	13885 /2022	15.03. 2022	WPC (O AC) - 2201/ 2007	G.SUNDARA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 11			(S ea t No - 12 )
5	13886 /2022	15.03. 2022	WP (C) - 6685/ 2022	P.K. PATRI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 12 )

6	13887 /2022	15.03. 2022	WP (C) - 3763/ 2022	D.D. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-03- 11		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 4)
7	13888 /2022	15.03. 2022	WP (C) - 6687/ 2022	P.K. PATRI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 11 4)
8	13889 /2022	15.03. 2022	WP (C) - 6680/ 2022	P.K. PATRI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 11 4)
9	13890 /2022	15.03. 2022	WP (C) - 8097/ 2020	P.K.SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 10			(S ea t No - 11 4)
10	13891 /2022	15.03. 2022	WP (C) - 6676/ 2022	P.K. PATRI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 11 4)
11	13892 /2022	15.03. 2022	CONTC - 6706/ 2021	K.P.BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-03- 11			(S ea t No - 11 4)
12	13893 /2022	15.03. 2022	WP (C) - 162/2 022	K.C. SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2022-03- 14			(S ea t No - 11 4)
13	13894 /2022	15.03. 2022	CRLMC - 1548/ 2022	P.K. LENKA	C.O .	COUR T NO.	Order Dtd. 2022-03- 11		CRMI NAL MISC	(S ea t

			2017			2 OLD			-2	No - 16 )
1 4	13895 /2022	15.03. 2022	CRLMC - 1547/ 2017	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 11		CRMI NAL MISC -2	(S ea t No - 16 )
1 5	13896 /2022	15.03. 2022	WP (C) - 12299 /2013	P.K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 14			(S ea t No - 16 )
1 6	13897 /2022	15.03. 2022	CRLMC - 172/2 017	B.K. PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 11		CRIM INAL MISC -1	(S ea t No - 8)
1 7	13899 /2022	15.03. 2022	WP (C) - 6151/ 2022	A.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 8)
1 8	13900 /2022	15.03. 2022	CRLMA - 4/202 2	JAYADEBA BEHERA	GEN ERA L		Order Dtd. 2022-02- 14			(S ea t No - 8)
1 9	13901 /2022	15.03. 2022	WP (C) - 23068 /2011	S.J. MOHANTY	C.O .		Order Dtd. 2022-03- 14			(S ea t No - 8)
2 0	13902 /2022	15.03. 2022	WP (C) - 16067 /2012	N. MOHARANA	C.O .		Order Dtd. 2022-03- 11			(S ea t No - 8)
2 1	13903 /2022	15.03. 2022	WP (C) - 33851 /2020	NIRANJAN MALLICK	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-03- 09			(S ea t No - 8)

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2 2	13904 /2022	15.03. 2022	WP (C) - 11330 /2020	K. P. BEHERA	C.O .	COURT NO. 3	Order Dtd. 2022-03- 11			(S ea t No - 8)
2 3	13905 /2022	15.03. 2022	WP (C) - 23068 /2011	P.K. NAYAK	C.O .	COURT NO. 3	Order Dtd. 2022-03- 14			(S ea t No - 8)
2 4	13906 /2022	15.03. 2022	WP (C) - 33851 /2020	P.L. MISHRA	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03- 09			(S ea t No - 8)
2 5	13907 /2022	15.03. 2022	ARBP- 2/202 2	N. SAHOO	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03- 11	M.J. C.		(S ea t No - 1)
2 6	13908 /2022	15.03. 2022	WP (C) - 33851 /2020	K.P.BEHERA	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03- 09			(S ea t No - 1)
2 7	13909 /2022	15.03. 2022	WP (C) - 37879 /2021	S.K. SINGH	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 1)
2 8	13910 /2022	15.03. 2022	WP (C) - 2991/ 2022	D. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2022-03- 09			(S ea t No - 1)
2 9	13911 /2022	15.03. 2022	WPC (O AC) - 2457/ 2013	M/S P.C. ACHARYA	C.O .	COURT NO. 22	Order Dtd. 2022-03- 10			(S ea t No - 1)

30	13912/2022	15.03.2022	WP (C) - 24751/2013	A.K.BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-11			(Seat No - 1)
31	13913/2022	15.03.2022	WP (C) - 8931/2011	P. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2022-03-11			(Seat No - 1)
32	13914/2022	15.03.2022	WP (C) - 8931/2011	D.K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-03-11			(Seat No - 1)
33	13915/2022	15.03.2022	WP (C) - 5960/2022	R.K.DEHURY	C.O.	COURT NO. 9	Order Dtd. 2022-03-11		WRIT BRANCH-1	(Seat No - 1)
34	13916/2022	15.03.2022	WP (C) - 5918/2022	S.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-11			(Seat No - 1)
35	13917/2022	15.03.2022	CMP-202/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2022-03-11			(Seat No - 1)
36	13918/2022	15.03.2022	OJC-1644/1999	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-11			(Seat No - 1)
37	13919/2022	15.03.2022	OJC-1644/1999	B.B.SWAIN	C.O.	COURT NO. 22	Order Dtd. 5000-01-01			(Seat No - 1)
38	13920/2022	15.03.2022	WP (C) - 4739/2022	BIKRAM BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-11		WRIT BRANCH (DIV	(Seat No

						OLD			ISIO N BENC H)	- 10 3)
3 9	13921 /2022	15.03. 2022	WP (C) - 5973/ 2022	R.K.MOHABH OI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 10 3)
4 0	13922 /2022	15.03. 2022	ABLAP L- 2299/ 2021	SUVENDU BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 10			(S ea t No - 10 3)
4 1	13923 /2022	15.03. 2022	BLAPL - 9445/ 2020	P.K. LENKA	GEN ERA L		Order Dtd. 2022-02- 24			(S ea t No - 10 3)
4 2	13924 /2022	15.03. 2022	CRLMC - 331/2 022	A.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 5000-01- 01	CRMI NAL MISC -2		(S ea t No - 10 )
4 3	13925 /2022	15.03. 2022	CRLMC - 464/2 022	C.R.KAR	C.O .	COUR T NO. 23	Order Dtd. 2022-03- 14			(S ea t No - 10 )
4 4	13926 /2022	15.03. 2022	CRLMC - 492/2 022	BALARAM SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 14			(S ea t No - 10 )
4 5	13927 /2022	15.03. 2022	CRLMC - 583/2 022	SAPAN KUMAR PAL	C.O .	COUR T NO. 23	Order Dtd. 2022-03- 14			(S ea t No - 10 )

46	13928/2022	15.03.2022	BLAPL - 6948/2021	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-03-14			(Seat No - 10)
47	13929/2022	15.03.2022	MACA-127/2004	P.K.LENKA	C.O.	CH	Order Dtd. 2022-03-09			(Seat No - 10)
48	13930/2022	15.03.2022	FAO-306/2021	J.GHOSE	C.O.	COURT NO. 23	Order Dtd. 2022-03-11			(Seat No - 10)
49	13931/2022	15.03.2022	CRLMC - 1546/2017	M/S.PRASANTA KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-11		CRIMINAL MISC -2	(Seat No - 16)
50	13932/2022	15.03.2022	CRLMC - 3360/2013	MR.PRASANTA KU.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-03-11		CRIMINAL MISC -1	(Seat No - 5)
51	13933/2022	15.03.2022	CRLMC - 941/2011	DILLIP SAMAL	C.O.	COURT NO. 12	Order Dtd. 2022-03-11			(Seat No - 5)
52	13934/2022	15.03.2022	RVWPE T-64/2019	BHARAT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-11			(Seat No - 5)
53	13935/2022	15.03.2022	ITA-1/2015	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01			(Seat No - 5)

54	13936/2022	15.03.2022	CMP-1348/2019	AMRESH MOHANTY	GENERAL		Order Dtd. 9999-12-31Entire Order,		WRIT BRANCH-6	(Seat No - 35)
55	13937/2022	15.03.2022	ITA-1/2015	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01			(Seat No - 35)
56	13938/2022	15.03.2022	ITA-2/2015	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01			(Seat No - 35)
57	13939/2022	15.03.2022	ITA-2/2014	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01		CIVIL REVISION	(Seat No - 1)
58	13940/2022	15.03.2022	ITA-3/2015	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01			(Seat No - 1)
59	13941/2022	15.03.2022	ITA-3/2015	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01			(Seat No - 1)
60	13942/2022	15.03.2022	ITA-24/2009	T.K. NAYAK	C.O.	COURT NO. 22	Judgement Dtd. 2022-03-11			(Seat No - 1)
61	13943/2022	15.03.2022	ITA-24/2009	M. BEHERA	C.O.	COURT NO. 22	Judgement Dtd. 2022-03-11			(Seat No - 1)



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6 2	13944 /2022	15.03. 2022	ABLAP L- 1942/ 2022	A. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 09			(S ea t No - 1)
6 3	13945 /2022	15.03. 2022	ITA- 25/20 09	T.K. NAYAK	C.O .	COUR T NO. 22	Judgement Dtd. 2022- 03-11			(S ea t No - 1)
6 4	13946 /2022	15.03. 2022	ITA- 25/20 09	M. BEHERA	C.O .	COUR T NO. 22	Judgement Dtd. 2022- 03-11			(S ea t No - 1)
6 5	13947 /2022	15.03. 2022	ITA- 16/20 17	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03- 11		CIVI L REVI SION	(S ea t No - 1)
6 6	13948 /2022	15.03. 2022	ITA- 16/20 17	D.K.SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03- 11		CIVI L REVI SION	(S ea t No - 1)
6 7	13949 /2022	15.03. 2022	ITA- 53/20 17	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03- 11		CIVI L REVI SION	(S ea t No - 1)
6 8	13950 /2022	15.03. 2022	ABLAP L- 2954/ 2020	DURGA PRASAD MISHRA	GEN ERA L		Order Dtd. 2022-02- 25			(S ea t No - 1)
6 9	13951 /2022	15.03. 2022	ABLAP L- 5026/ 2020	HIMANSHU KUMAR BHOL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 14			(S ea t No - 1)
7	13952	15.03.	ABLAP	P. K. DASH	C.O	COUR	Order Dtd. 2022-03-			(S

0	/2022	2022	L-5022/2020		.	T NO. 2 OLD	14			ea t No - 1)
7 1	13953 /2022	15.03. 2022	ABLAP L-5017/ 2020	R. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 14			(S ea t No - 1)
7 2	13954 /2022	15.03. 2022	ABLAP L-5012/ 2020	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 14			(S ea t No - 1)
7 3	13955 /2022	15.03. 2022	WP (C) - 25870 /2019	B. P. SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 11			(S ea t No - 1)
7 4	13956 /2022	15.03. 2022	ABLAP L-4997/ 2020	A.K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 1)
7 5	13957 /2022	15.03. 2022	ABLAP L-4995/ 2020	I. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 1)
7 6	13958 /2022	15.03. 2022	ABLAP L-4994/ 2020	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 1)
7 7	13959 /2022	15.03. 2022	ABLAP L-4990/ 2020	NIRANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 1)
7 8	13960 /2022	15.03. 2022	ABLAP L-4987/ 2020	R. K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 1)

79	13961/2022	15.03.2022	ABLAP L-4986/2020	UJJWALA PRADEEP BAG	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
80	13962/2022	15.03.2022	ABLAP L-4979/2020	P. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
81	13963/2022	15.03.2022	ABLAP L-4970/2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
82	13964/2022	15.03.2022	ABLAP L-4969/2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
83	13965/2022	15.03.2022	WP (C) - 12485/2016	A PARIDA	GENERAL		Order Dtd. 2021-08-23			(Seat No - 1)
84	13966/2022	15.03.2022	ABLAP L-4964/2020	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
85	13967/2022	15.03.2022	ABLAP L-4956/2020	B. P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
86	13968/2022	15.03.2022	WP (C) - 8080/2009	M.R.MALLA	C.O.	COURT NO. 16	Order Dtd. 2022-03-11			(Seat No - 1)
87	13969/2022	15.03.2022	WP (C) - 602/2016	A PARIDA	GENERAL		Order Dtd. 2016-02-17		WRIT BRANCH-11	(Seat No - 1)

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8 8	13970 /2022	15.03. 2022	ABLAP L- 4955/ 2020	A. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )
8 9	13971 /2022	15.03. 2022	ABLAP L- 4952/ 2020	A. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 0	13972 /2022	15.03. 2022	CMP- 185/2 022	P.K.ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 1	13973 /2022	15.03. 2022	ABLAP L- 4951/ 2020	S.K.BHANJA DEO	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 2	13974 /2022	15.03. 2022	WP (C) - 12483 /2016	A PARIDA	GEN ERA L		Order Dtd. 2021-08- 23			(S ea t No - 63 )
9 3	13975 /2022	15.03. 2022	CMP- 182/2 022	LOKANATH SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 4	13976 /2022	15.03. 2022	ABLAP L- 4948/ 2020	JAYADEBA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 5	13977 /2022	15.03. 2022	ABLAP L-	K. SAHOO	C.O .	COUR T	Order Dtd. 2022-03- 14			(S ea

			4946/ 2020			NO. 1				t No - 63 )
9 6	13978 /2022	15.03. 2022	WP (C) - 12484 /2016	A PARIDA	GEN ERA L		Order Dtd. 2021-08- 23			(S ea t No - 63 )
9 7	13979 /2022	15.03. 2022	CMP- 196/2 022	P.BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 8	13980 /2022	15.03. 2022	ABLAP L- 4939/ 2020	B. P. TANGA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )
9 9	13981 /2022	15.03. 2022	ABLAP L- 4935/ 2020	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )
1 0 0	13982 /2022	15.03. 2022	WP (C) - 12487 /2016	A PARIDA	GEN ERA L		Order Dtd. 2021-08- 23			(S ea t No - 63 )
1 0 1	13983 /2022	15.03. 2022	RVWPE T- 171/2 021	S.D.JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03- 11			(S ea t No - 63 )
1 0 2	13984 /2022	15.03. 2022	ABLAP L- 4923/ 2020	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 63 )

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103	13985/2022	15.03.2022	ABLAP L-4916/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 63)
104	13986/2022	15.03.2022	ABLAP L-4933/2020	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 63)
105	13987/2022	15.03.2022	RVWPE T-172/2021	S.D.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-11			(Seat No - 63)
106	13988/2022	15.03.2022	CMP-181/2022	LOKANATH SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-14			(Seat No - 63)
107	13989/2022	15.03.2022	WP (C) - 4522/2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 22	Order Dtd. 2022-03-14			(Seat No - 63)
108	13990/2022	15.03.2022	WP (C) - 6563/2022	J.K.KHANDA YATRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-14			(Seat No - 63)
109	13991/2022	15.03.2022	WP (C) - 6338/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-14			(Seat No - 63)
110	13992/2022	15.03.2022	WP (C) - 25225	SUVENDU BARIK	GENERAL		Order Dtd. 2021-09-13			(Seat No - 63)

			/2021							No-63)
111	13993/2022	15.03.2022	CRA-300/1999	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-03-10			(Seat No-63)
112	13994/2022	15.03.2022	ABLAP L-15547/2021	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No-63)
113	13995/2022	15.03.2022	WP (C) - 26863/2021	RAJAT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-11			(Seat No-63)
114	13996/2022	15.03.2022	ABLAP L-5030/2020	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-14			(Seat No-63)
115	13997/2022	15.03.2022	WP (C) - 5924/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-1	(Seat No-1)
116	13998/2022	15.03.2022	ABLAP L-5028/2020	S. S. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-14			(Seat No-1)
117	13999/2022	15.03.2022	ABLAP L-4920/2020	SAROJ KU DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No-1)
118	14000/2022	15.03.2022	ABLAP L-4918/	GAGAN ROUT	C.O.	COURT NO.	Order Dtd. 2022-03-14			(Seat

			2020			1				No-1)
119	14001/2022	15.03.2022	ABLAP L-4826/2020	H K PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-03-14			(Seat No-1)
120	14002/2022	15.03.2022	CMAPL -54/2022	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No-1)
121	14003/2022	15.03.2022	BLAPL -588/2021	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-11		CRIMINAL MISC-3	(Seat No-3)
122	14004/2022	15.03.2022	ABLAP L-4709/2020	S C SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-03-11			(Seat No-3)
123	14005/2022	15.03.2022	CRLMC -2591/2021	D.K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-10			(Seat No-3)
124	14006/2022	15.03.2022	BLAPL -5443/2021	SEETARAM JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-10			(Seat No-3)
125	14007/2022	15.03.2022	ABLAP L-2909/2020	S ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No-3)
126	14008/2022	15.03.2022	BLAPL -5973/2021	SRINIBAS MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-10			(Seat No-3)
127	14009/2022	15.03.2022	CRLMC -	D.K. NAIK	C.O.	COURT	Order Dtd. 2022-03-10			(Seat No-3)



7			2592/ 2021			NO. 6				t No - 3)
1 2 8	14010 /2022	15.03. 2022	ABLAP L- 2318/ 2020	B K LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 3)
1 2 9	14011 /2022	15.03. 2022	BLAPL - 5974/ 2021	SRINIBAS MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 10			(S ea t No - 3)
1 3 0	14012 /2022	15.03. 2022	BLAPL - 3193/ 2021	PRASANTA KU SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11		CRIM INAL MISC -3	(S ea t No - 9)
1 3 1	14013 /2022	15.03. 2022	ABLAP L- 3334/ 2020	N DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-03- 14			(S ea t No - 9)
1 3 2	14014 /2022	15.03. 2022	CRLMC - 2679/ 2021	P.K.DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 10			(S ea t No - 9)
1 3 3	14015 /2022	15.03. 2022	BLAPL - 3403/ 2021	T. R. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 10			(S ea t No - 9)
1 3 4	14016 /2022	15.03. 2022	BLAPL - 8585/ 2020	MANOJ KUMAR PANI	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 11			(S ea t No - 9)
1 3 5	14017 /2022	15.03. 2022	BLAPL - 5062/ 2020	BHARATI DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 11		CRIM INAL MISC -3	(S ea t No - 14 )

1 3 6	14018 /2022	15.03. 2022	ABLAP L- 19422 /2019	M C MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 14			(S ea t No - 14 )
1 3 7	14019 /2022	15.03. 2022	CRLMC - 2585/ 2021	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 11		CRMI NAL MISC -2	(S ea t No - 15 )
1 3 8	14020 /2022	15.03. 2022	BLAPL - 3897/ 2021	H. K. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 15 )
1 3 9	14021 /2022	15.03. 2022	ABLAP L- 11206 /2018	R K DEHURY	GEN ERA L		Order Dtd. 2018-12- 04	10.03 .2022	CRIM INAL MISC -3	(S ea t No - 3)
1 4 0	14022 /2022	15.03. 2022	CRLMC - 2260/ 2021	T. R. DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-03- 10			(S ea t No - 3)
1 4 1	14023 /2022	15.03. 2022	BLAPL - 8397/ 2021	G SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2022-03- 14			(S ea t No - 3)
1 4 2	14024 /2022	15.03. 2022	CRLMC - 1570/ 2021	R.K.MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 11			(S ea t No - 3)
1 4 3	14025 /2022	15.03. 2022	BLAPL - 90/20 22	A K NANDY	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 14			(S ea t No - 3)
1 4 4	14026 /2022	15.03. 2022	CRLMC -	B.N.SAHU	C.O .	DR (J)	Order Dtd. 2022-03- 10			(S ea

4			1048/ 2021							t No - 3)
1 4 5	14027 /2022	15.03. 2022	CRLRE V- 166/2 020	J. D. MUDULI	C.O .	COUR T NO. 2	Order Dtd. 2022-03- 11		CRIM INAL REVI SION	(S ea t No - 1)
1 4 6	14028 /2022	15.03. 2022	CRLMC - 58/20 22	U.P. BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 11			(S ea t No - 1)
1 4 7	14029 /2022	15.03. 2022	WP (C) - 5543/ 2022	J SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 14			(S ea t No - 1)
1 4 8	14030 /2022	15.03. 2022	WP (C) - 5827/ 2022	S.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 11			(S ea t No - 1)
1 4 9	14031 /2022	15.03. 2022	WP (C) - 5935/ 2022	A K RANA	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 14		WRIT BRAN CH-1	(S ea t No - 1)
1 5 0	14032 /2022	15.03. 2022	WP (C) - 4231/ 2022	S.K.GENU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03- 11			(S ea t No - 1)
1 5 1	14033 /2022	15.03. 2022	WP (C) - 32012 /2021	H K MOHANTA	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 14			(S ea t No - 1)
1 5 2	14034 /2022	15.03. 2022	ABLAP L- 1883/ 2022	H.K.BHOL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 08			(S ea t No - 1)
1	14035	15.03.	ABLAP	G.C.BARIK	C.O	COUR	Order Dtd. 2022-03-			(S

53	/2022	2022	L-1839/2022		.	T NO. 9 OLD	08			eat No - 1)
154	14036/2022	15.03.2022	WP (C) - 32012/2021	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No - 1)
155	14037/2022	15.03.2022	MACA-213/2004	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-03-09			(Seat No - 1)
156	14038/2022	15.03.2022	MACA-213/2004	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-09			(Seat No - 1)
157	14039/2022	15.03.2022	WP (C) - 6997/2004	BABITA SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-11			(Seat No - 1)
158	14040/2022	15.03.2022	WP (C) - 4006/2022	M.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No - 1)
159	14041/2022	15.03.2022	MACA-1301/2017	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No - 1)
160	14042/2022	15.03.2022	WP (C) - 6997/2004	A.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 5000-01-01			(Seat No - 1)
161	14043/2022	15.03.2022	MACA-1301/2017	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-08			(Seat No

										-1)
162	14044/2022	15.03.2022	ARBA-15/2020	K SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-03-14			(Seat No - 1)
163	14045/2022	15.03.2022	MACA-303/2018	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-11			(Seat No - 1)
164	14046/2022	15.03.2022	WP (C) - 2640/2022	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-10			(Seat No - 1)
165	14047/2022	15.03.2022	WP (C) - 34955/2021	CHHABI RANA	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No - 1)
166	14048/2022	15.03.2022	MACA-303/2018	M/S.P.C.PA TTANAIAK (1)	C.O.	COURT NO. 15	Order Dtd. 2022-03-11			(Seat No - 1)
167	14049/2022	15.03.2022	WP (C) - 24942/2021	D K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-11			(Seat No - 1)
168	14050/2022	15.03.2022	WP (C) - 34955/2021	S.K. SAMIM	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No - 1)
169	14051/2022	15.03.2022	MACA-245/2004	P.K. LENKA	C.O.	CH	Order Dtd. 2022-03-09			(Seat No - 1)
17	14052/2022	15.03.2022	WP (C) -	J.J.PARIDA	C.O.	COURT	Order Dtd. 2022-03-14			(Seat No - 1)

0			34955/2021			NO. 25				t No - 1)
171	14053/2022	15.03.2022	MACA-245/2004	A.K. BARIK	C.O.	CH	Order Dtd. 2022-03-09			(Seat No - 1)
172	14054/2022	15.03.2022	WPC (O A) - 1100/2015	M. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-03-10			(Seat No - 1)
173	14055/2022	15.03.2022	WPC (O AC) - 1468/2013	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-03-10			(Seat No - 1)
174	14056/2022	15.03.2022	WP (C) - 33287/2011	N.K.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-03-14			(Seat No - 1)
175	14057/2022	15.03.2022	WP (C) - 4665/2022	N.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-14			(Seat No - 1)
176	14058/2022	15.03.2022	WP (C) - 2195/2007	M.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
177	14059/2022	15.03.2022	WP (C) - 3681/2022	R.R. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-14			(Seat No - 1)
178	14060/2022	15.03.2022	BLAPL - 9240/2021	P. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-03-14			(Seat No - 1)

179	14061/2022	15.03.2022	BLAPL - 10454/2021	SAMIR BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-14			(Seat No - 1)
180	14062/2022	15.03.2022	WP (C) - 4805/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-11			(Seat No - 1)
181	14063/2022	15.03.2022	WP (C) - 4810/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-11			(Seat No - 1)
182	14064/2022	15.03.2022	WP (C) - 4812/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 1)
183	14065/2022	15.03.2022	WP (C) - 1484/2012	J. K. DIGAL	GENERAL		Order Dtd. 2016-06-29		WRIT BRANCH-2	(Seat No - 7)
184	14066/2022	15.03.2022	BLAPL - 10445/2021	P. K. PANI	C.O.	COURT NO. 25	Order Dtd. 2022-03-11			(Seat No - 7)
185	14067/2022	15.03.2022	BLAPL - 10074/2021	A. K. MOHANTY	GENERAL		Order Dtd. 2022-03-11			(Seat No - 7)
186	14068/2022	15.03.2022	WP (C) - 20181/2014	S. C. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-04			(Seat No - 7)
187	14069/2022	15.03.2022	WP (C) - 5570/2022	J. R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-14			(Seat No - 1)

										7)
188	14070/2022	15.03.2022	CRLMP - 396/2022	P.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-14			(Seat No - 7)
189	14071/2022	15.03.2022	WP (C) - 5396/2022	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2022-03-14			(Seat No - 7)
190	14072/2022	15.03.2022	WP (C) - 5394/2022	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2022-03-14			(Seat No - 7)
191	14073/2022	15.03.2022	WP (C) - 3703/2022	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 7)
192	14074/2022	15.03.2022	WP (C) - 3697/2022	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 7)
193	14075/2022	15.03.2022	BLAPL - 6718/2021	S.C. SUNADARA	C.O.	COURT NO. 25	Order Dtd. 2022-03-11		CRIMINAL MISC -3	(Seat No - 12)
194	14076/2022	15.03.2022	WP (C) - 39866/2021	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-11			(Seat No - 12)
195	14077/2022	15.03.2022	CRLMP - 2278/2021	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-03-14			(Seat No - 12)
1	14078	15.03.	CRLMP	P.BEHERA	C.O.	COUR	Order Dtd. 2022-03-			(S



96	/2022	2022	- 366/2 022		.	T NO. 17	14			ea t No - 12 )
197	14079 /2022	15.03. 2022	CRLMP - 364/2 022	P.K.MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 14			(S ea t No - 12 )
198	14080 /2022	15.03. 2022	CRLMP - 386/2 022	PARSURAM PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 14			(S ea t No - 12 )
199	14081 /2022	15.03. 2022	CRLMP - 356/2 022	BISWARANJA N DALAI	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 14			(S ea t No - 12 )
200	14082 /2022	15.03. 2022	CRLMP - 369/2 022	UNMESH CHANDRA JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 14			(S ea t No - 12 )
201	14083 /2022	15.03. 2022	WP (C) - 5221/ 2022	BALARAM SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-03- 14			(S ea t No - 12 )
202	14084 /2022	15.03. 2022	CRLMP - 327/2 022	A.K.SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 14			(S ea t No - 12 )
203	14085 /2022	15.03. 2022	WP (C) - 1466/ 2022	RAJAT KUMAR RATH	C.O .	COUR T NO. 24	Order Dtd. 2022-03- 14			(S ea t No - 12 )

										12)
204	14086/2022	15.03.2022	WP (C) - 6096/2022	NANTU DAS	C.O.	COURT NO. 24	Order Dtd. 2022-04-13		WRIT BRANCH-2	(Seat No - 6)
205	14087/2022	15.03.2022	WP (C) - 24127/2019	PABITRA KUMAR NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-03-14			(Seat No - 6)
206	14088/2022	15.03.2022	BLAPL - 8404/2021	B.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-11			(Seat No - 6)
207	14089/2022	15.03.2022	BLAPL - 6113/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-11			(Seat No - 6)
208	14090/2022	15.03.2022	BLAPL - 1613/2022	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 6)
209	14091/2022	15.03.2022	BLAPL - 10809/2021	MADAN DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-11			(Seat No - 6)
210	14092/2022	15.03.2022	WP (C) - 5861/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-03-14			(Seat No - 6)
211	14093/2022	15.03.2022	WP (C) - 19367/2020	S C MOHANTY	GENERAL		Petition			(Seat No - 6)
212	14094/2022	15.03.2022	SA-49/1988	M K RATH	GENERAL		Order Dtd. 2016-04-07		SECOND APPEAL	(Seat No - 6)

									AL	No-3)
213	14095/2022	15.03.2022	ABLAP L-1860/2022	SAYANTAN PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No-3)
214	14096/2022	15.03.2022	ABLAP L-1903/2022	M.N.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Seat No-3)
215	14097/2022	15.03.2022	RFA-13/2003	A K ACHARYA	GENERAL		Order Dtd. 2008-11-03		FIRST APPEAL	(Seat No-5)
216	14098/2022	15.03.2022	WP (C) - 5039/2022	S C MOHANTY	GENERAL		Order Dtd. 2022-03-07			(Seat No-5)
217	14099/2022	15.03.2022	BLAPL - 9171/2021	A.K.RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-11		CRIMINAL MISC -3	(Seat No-3)
218	14100/2022	15.03.2022	RSA-312/2019	J KAR	GENERAL		Order Dtd. 2022-02-22			(Seat No-3)
219	14101/2022	15.03.2022	BLAPL - 9150/2021	R.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-11			(Seat No-3)
220	14102/2022	15.03.2022	BLAPL - 11277/2021	D.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-11		CRIMINAL MISC -1	(Seat No-6)
222	14103/2022	15.03.2022	CRLMP -	P C DAS	GENERAL		Order Dtd. 2021-09-28			(Seat No-6)

1			1620/ 2021		L					t No - 6)
2 2 2	14104 /2022	15.03. 2022	BLAPL - 9239/ 2021	S.C.SUNDAR A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 6)
2 2 3	14105 /2022	15.03. 2022	BLAPL - 267/2 022	N.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 11			(S ea t No - 6)
2 2 4	14106 /2022	15.03. 2022	WP (C) - 10191 /2003	S C MOHANTY	GEN ERA L		Order Dtd. 2003-12- 23		WRIT BRAN CH-8	(S ea t No - 42 )
2 2 5	14107 /2022	15.03. 2022	WPC (O AC) - 992/2 006	D SAHU	GEN ERA L		Order Dtd. 2022-02- 27			(S ea t No - 42 )
2 2 6	14108 /2022	15.03. 2022	ABLAP L- 15645 /2021	P.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 42 )
2 2 7	14109 /2022	15.03. 2022	ABLAP L- 15646 /2021	P.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 42 )
2 2 8	14110 /2022	15.03. 2022	WPC (O AC) - 3094/ 2001	J PRADHAN	GEN ERA L		Order Dtd. 2021-11- 22			(S ea t No - 42 )
2 2 2	14111 /2022	15.03. 2022	ABLAP L-	R.K.BARIK	C.O .	COUR T	Order Dtd. 2022-03- 11			(S ea

9			16687 /2021			NO. 9 OLD				t No - 42 )
2 3 0	14112 /2022	15.03. 2022	WPC (O AC) - 3095/ 2001	J PRADHAN	GEN ERA L		Order Dtd. 2021-11- 22			(S ea t No - 42 )
2 3 1	14113 /2022	15.03. 2022	BLAPL - 6231/ 2021	H.K.MOHANT A	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 11			(S ea t No - 42 )
2 3 2	14114 /2022	15.03. 2022	BLAPL - 8267/ 2021	D.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 42 )
2 3 3	14115 /2022	15.03. 2022	WP (C) - 15846 /2015	P C DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 42 )
2 3 4	14116 /2022	15.03. 2022	WP (C) - 15846 /2015	P C DAS	GEN ERA L		Order Dtd. 2022-03- 11			(S ea t No - 42 )
2 3 5	14117 /2022	15.03. 2022	BLAPL - 11612 /2021	SUBHRANSHU DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11		CRIM INAL MISC -1	(S ea t No - 8)
2 3 6	14118 /2022	15.03. 2022	WP (C) - 4930/ 2021	K.C.SAMAL	C.O .	COUR T NO. 24	Order Dtd. 2022-03- 14		WRIT BRAN CH-2	(S ea t No - 45 )

2 3 7	14119 /2022	15.03. 2022	WP (C) - 17295 /2021	B R SENAPATI	GEN ERA L		Order Dtd. 2021-12- 16			(S ea t No - 45 )
2 3 8	14120 /2022	15.03. 2022	BLAPL - 1530/ 2022	H.K.PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2 3 9	14121 /2022	15.03. 2022	WP (C) - 4967/ 2022	S.K.BISWAL	GEN ERA L		Order Dtd. 2022-02- 25			(S ea t No - 45 )
2 4 0	14122 /2022	15.03. 2022	BLAPL - 1612/ 2022	G. JAYASINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2 4 1	14123 /2022	15.03. 2022	WP (C) - 16370 /2016	P K MOHANTY	GEN ERA L		Order Dtd. 2022-03- 10			(S ea t No - 45 )
2 4 2	14124 /2022	15.03. 2022	BLAPL - 1614/ 2022	B.R.MOHANT Y	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2 4 3	14125 /2022	15.03. 2022	WP (C) - 16370 /2016	M K MOHANTY	GEN ERA L		Order Dtd. 2022-03- 10			(S ea t No - 45 )
2 4 4	14126 /2022	15.03. 2022	BLAPL - 1559/ 2022	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 45 )

										- 45 )
2 4 5	14127 /2022	15.03. 2022	WP (C) - 5039/ 2022	S C MOHANTY	GEN ERA L		Order Dtd. 2022-03- 07			(S ea t No - 45 )
2 4 6	14128 /2022	15.03. 2022	BLAPL - 1536/ 2022	T.R.DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2 4 7	14129 /2022	15.03. 2022	RPFAM - 74/20 15	D. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2 4 8	14130 /2022	15.03. 2022	OJC- 631/2 002	P K JENA	GEN ERA L		Order Dtd. 2021-11- 01Petition,Annexure, Misc.case,Counter,			(S ea t No - 45 )
2 4 9	14131 /2022	15.03. 2022	RPFAM - 207/2 017	P. BASTIA	C.O .	COUR T NO. 17	Order Dtd. 2022-03- 07			(S ea t No - 45 )
2 5 0	14132 /2022	15.03. 2022	BLAPL - 1502/ 2022	P.K. PANI	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2 5 1	14133 /2022	15.03. 2022	RPFAM - 68/20 19	P. K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 45 )
2	14134	15.03.	BLAPL	GANESH	C.O	COUR	Order Dtd. 2022-03-			(S

5 2	/2022	2022	- 1498/ 2022	SAHOO	.	T NO. 11	14			ea t No - 45 )
2 5 3	14135 /2022	15.03. 2022	OJC- 5687/ 1995	D BISWAL	GEN ERA L		Order Dtd. 1995-01- 03		WRIT BRAN CH-7	(S ea t No - 10 )
2 5 4	14136 /2022	15.03. 2022	RPFAM - 268/2 017	S. C. SUNDARA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14		FIRS T APPE AL	(S ea t No - 6)
2 5 5	14137 /2022	15.03. 2022	WP (C) - 5039/ 2022	S C MOHANTY	GEN ERA L		Order Dtd. 2022-03- 07			(S ea t No - 6)
2 5 6	14138 /2022	15.03. 2022	BLAPL - 1495/ 2022	K.C.PANDA	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 6)
2 5 7	14139 /2022	15.03. 2022	WP (C) - 33316 /2021	S.J.MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-03- 14			(S ea t No - 6)
2 5 8	14140 /2022	15.03. 2022	OJC- 7429/ 1994	G N SETHI	GEN ERA L		Order Dtd. 2018-04- 16		WRIT BRAN CH-7	(S ea t No - 15 )
2 5 9	14141 /2022	15.03. 2022	FAO- 331/2 021	D BISWAL	GEN ERA L		Order Dtd. 2022-03- 03			(S ea t No - 15 )
2 6	14142 /2022	15.03. 2022	WP (C) -	S.J.MOHANT Y	C.O .	COUR T	Order Dtd. 2022-03- 14			(S ea



0			33311 /2021			NO. 24				t No - 15 )
2 6 1	14143 /2022	15.03. 2022	BLAPL - 1534/ 2022	B.K.DALAI	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 15 )
2 6 2	14144 /2022	15.03. 2022	ABLAP L- 14413 /2021	P K MISHRA	GEN ERA L		Entire Order		CRIM INAL MISC -1	(S ea t No - 8)
2 6 3	14145 /2022	15.03. 2022	WP (C) - 33314 /2021	S.J.MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-03- 14			(S ea t No - 8)
2 6 4	14146 /2022	15.03. 2022	BLAPL - 1618/ 2022	M.R. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 8)
2 6 5	14147 /2022	15.03. 2022	FAO- 341/2 017	D BISWAL	GEN ERA L		Order Dtd. 2022-02- 18			(S ea t No - 8)
2 6 6	14148 /2022	15.03. 2022	BLAPL - 1601/ 2022	B.K.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 8)
2 6 7	14149 /2022	15.03. 2022	ABLAP L- 3664/ 2020	P BASTIA	GEN ERA L		Order Dtd. 2022-03- 07			(S ea t No - 8)
2 6 8	14150 /2022	15.03. 2022	WP (C) - 11675 /2020	R. K. SAHU	C.O .	COUR T NO. 24	Order Dtd. 2022-03- 14			(S ea t No - 8)

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269	14151/2022	15.03.2022	CRLLP - 65/2013	M NAYAK	GENERAL		Order Dtd. 2021-11-26			(Seat No - 8)
270	14152/2022	15.03.2022	BLAPL - 1598/2022	S.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 8)
271	14153/2022	15.03.2022	BLAPL - 1562/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 8)
272	14154/2022	15.03.2022	WP (C) - 8771/2007	R R DAS	GENERAL		Order Dtd. 2022-02-23			(Seat No - 8)
273	14155/2022	15.03.2022	BLAPL - 1580/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 8)
274	14156/2022	15.03.2022	BLAPL - 1566/2022	N.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 8)
275	14157/2022	15.03.2022	RSA-17/2019	P K RAY	GENERAL		Order Dtd. 2019-08-21		SECOND APPEAL	(Seat No - 7)
276	14158/2022	15.03.2022	BLAPL - 1593/2022	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 7)
277	14159/2022	15.03.2022	BLAPL - 1533/2022	PADMANAVA JENA	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 7)

										-7)
278	14160/2022	15.03.2022	BLAPL-1585/2022	P.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 7)
279	14161/2022	15.03.2022	BLAPL-1537/2022	B.K.DALAI	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 7)
280	14162/2022	15.03.2022	BLAPL-1596/2022	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 7)
281	14163/2022	15.03.2022	BLAPL-1615/2022	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 7)
282	14164/2022	15.03.2022	CMP-16/2022	R K MAHABHOI	GENERAL		Order Dtd. 2022-01-18			(Seat No - 7)
283	14165/2022	15.03.2022	ABLAPL-2915/2021	M.D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-10			(Seat No - 7)
284	14166/2022	15.03.2022	ABLAPL-2868/2021	M.D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-10			(Seat No - 7)
285	14167/2022	15.03.2022	ARBP-41/2019	N K BARIK	GENERAL		Entire Order			(Seat No - 7)
286	14168/2022	15.03.2022	ABLAPL-2182/	A.MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-03-10			(Seat

			2021			1				No-7)
287	14169/2022	15.03.2022	ABLAP L-2172/2021	P.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-03-10			(Seat No-7)
288	14170/2022	15.03.2022	OJC-4048/1994	L K NAYAK	GENERAL		Order Dtd. 2022-02-07	WRIT BRANCH-7		(Seat No-10)
289	14171/2022	15.03.2022	ABLAP L-2169/2021	A.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-10			(Seat No-10)
290	14172/2022	15.03.2022	ABLAP L-2157/2021	S.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-10			(Seat No-10)
291	14173/2022	15.03.2022	WP (C) - 38281/2021	M K SWAIN	GENERAL		Order Dtd. 2022-03-11			(Seat No-10)
292	14174/2022	15.03.2022	OJC-4982/2000	K JENA	GENERAL		Order Dtd. 2008-08-14	WRIT BRANCH-7		(Seat No-18)
293	14175/2022	15.03.2022	WPC (OAC) - 1415/2019	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-10			(Seat No-18)
299	14176/2022	15.03.2022	BLAPL -	NANTU DAS	C.O.	COURT	Order Dtd. 2022-03-14			(Seat

4			1584/ 2022			NO. 11				t No - 18 )
2 9 5	14177 /2022	15.03. 2022	WP (C) - 12831 /2021	S BARIK	GEN ERA L		Order Dtd. 2021-04- 08			(S ea t No - 18 )
2 9 6	14178 /2022	15.03. 2022	BLAPL - 1475/ 2022	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 11			(S ea t No - 18 )
2 9 7	14179 /2022	15.03. 2022	BLAPL - 1552/ 2022	HIMANSHU KUMAR BHOL	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 18 )
2 9 8	14180 /2022	15.03. 2022	BLAPL - 1551/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 18 )
2 9 9	14181 /2022	15.03. 2022	BLAPL - 1606/ 2022	B.B. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 18 )
3 0 0	14182 /2022	15.03. 2022	BLAPL - 1581/ 2022	N. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 18 )
3 0 1	14183 /2022	15.03. 2022	WP (C) - 11883 /2021	S BARIK	GEN ERA L		Order Dtd. 2021-03- 31			(S ea t No - 18 )

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302	14184/2022	15.03.2022	BLAPL - 1504/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 18)
303	14185/2022	15.03.2022	BLAPL - 1607/2022	PARTHASARA THI DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 18)
304	14186/2022	15.03.2022	BLAPL - 1583/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 18)
305	14187/2022	15.03.2022	BLAPL - 1611/2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 18)
306	14188/2022	15.03.2022	BLAPL - 1555/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 18)
307	14189/2022	15.03.2022	OJC- 3769/2000	B B MALIK	GENERAL		Order Dtd. 2009-12-16		WRIT BRANCH-3	(Seat No - 33)
308	14190/2022	15.03.2022	BLAPL - 1556/2022	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No - 33)
309	14191/2022	15.03.2022	WP (C) - 4836/	A.K.RANA	C.O.	CHIEF JUST	Order Dtd. 2022-03-14			(Seat

			2012			ICE'S COURT				No-33)
310	14192/2022	15.03.2022	BLAPL-1488/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-33)
311	14193/2022	15.03.2022	WP(C)-25087/2017	R K BARIK	GENERAL		Order Dtd. 2022-02-21			(Seat No-33)
312	14194/2022	15.03.2022	BLAPL-1591/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-33)
313	14195/2022	15.03.2022	BLAPL-1578/2022	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-33)
314	14196/2022	15.03.2022	WP(C)-6779/2022	B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-14		WRIT BRANCH (DIVISION BENCH)	(Seat No-123)
315	14197/2022	15.03.2022	BLAPL-1577/2022	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-123)
316	14198/2022	15.03.2022	BLAPL-1561/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-12)

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3 1 7	14199 /2022	15.03. 2022	BLAPL - 1501/ 2022	S. K. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 1 8	14200 /2022	15.03. 2022	BLAPL - 1494/ 2022	A. ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 1 9	14201 /2022	15.03. 2022	BLAPL - 1531/ 2022	J. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 2 0	14202 /2022	15.03. 2022	WP (C) - 24880 /2012	R.K.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 2 1	14203 /2022	15.03. 2022	BLAPL - 1524/ 2022	R. K. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 2 2	14204 /2022	15.03. 2022	BLAPL - 1528/ 2022	B. K. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 2 3	14205 /2022	15.03. 2022	BLAPL - 1513/ 2022	ARUN KUMAR JATI	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 12 3)
3 2 4	14206 /2022	15.03. 2022	WP (C) - 12751	MADHUBAN DAS	GEN ERA L		PetitionAnnexure,Ent ire Order,		WRIT BRAN CH-2	(S ea t



			/2006							No-34)
325	14207/2022	15.03.2022	BLAPL - 1515/2022	ARUN KUMAR JATI	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-34)
326	14208/2022	15.03.2022	BLAPL - 1550/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-34)
327	14209/2022	15.03.2022	BLAPL - 1510/2022	S.R. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2022-03-14			(Seat No-34)
328	14210/2022	15.03.2022	WPC (OAC) - 412/2018	N. SEN	C.O.	COURT NO. 24	Order Dtd. 2022-03-11			(Seat No-34)
329	14211/2022	15.03.2022	TRP (C) - 77/2021	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-14			(Seat No-34)
330	14212/2022	15.03.2022	CMP-83/2020	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-14	WRIT BRANCH-8		(Seat No-40)
331	14213/2022	15.03.2022	OJC-9092/2001	R.M.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-14			(Seat No-40)

3 3 2	14214 /2022	15.03. 2022	WP (C) - 26412 /2021	U.P. BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 14			(S ea t No - 40 )
3 3 3	14215 /2022	15.03. 2022	WP (C) - 6705/ 2022	NEELAKANTH A PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14		WRIT BRAN CH-4	(S ea t No - 17 )
3 3 4	14216 /2022	15.03. 2022	WP (C) - 6715/ 2022	P.K.PATRI	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14		WRIT BRAN CH-4	(S ea t No - 17 )
3 3 5	14217 /2022	15.03. 2022	WP (C) - 6374/ 2022	ANIL SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 3 6	14218 /2022	15.03. 2022	WP (C) - 6679/ 2022	S.K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 3 7	14219 /2022	15.03. 2022	CMP- 75/20 20	S.K.ROUT	C.O .	DR (J)	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 3 8	14220 /2022	15.03. 2022	CMP- 183/2 022	K.N.SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 3 9	14221 /2022	15.03. 2022	MACA- 1279/ 2016	P.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 11			(S ea t No

										- 17 )
3 4 0	14222 /2022	15.03. 2022	MACA- 301/2 013	M.K. PANI	C.O .	COUR T NO. 15	Order Dtd. 2022-03- 10			(S ea t No - 17 )
3 4 1	14223 /2022	15.03. 2022	MACA- 301/2 013	R.K.MOHAPA TRA	C.O .	COUR T NO. 15	Order Dtd. 2022-03- 10			(S ea t No - 17 )
3 4 2	14224 /2022	15.03. 2022	FAO- 72/20 22	P.K.DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-03- 08			(S ea t No - 17 )
3 4 3	14225 /2022	15.03. 2022	BLAPL - 1594/ 2022	S.K.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 4 4	14226 /2022	15.03. 2022	BLAPL - 1594/ 2022	S.C. SUNADARA	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 4 5	14227 /2022	15.03. 2022	BLAPL - 1587/ 2022	R.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3 4 6	14228 /2022	15.03. 2022	BLAPL - 1509/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2022-03- 14			(S ea t No - 17 )
3	14229	15.03.	MACA-	R.K.MOHAPA	C.O	COUR	Order Dtd. 2022-03-			(S

47	/2022	2022	1301/2017	TRA	.	T NO. 23	08			ea t No - 17 )
348	14230/2022	15.03.2022	WP (C) - 6842/2021	J.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-11		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 11 0)
349	14231/2022	15.03.2022	WP (C) - 36871/2020	J.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-11		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 11 6)
350	14232/2022	15.03.2022	RPFAM - 167/2018	P.K.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2022-03-03			(S ea t No - 11 6)
351	14233/2022	15.03.2022	CONTC - 56/2011	P.N.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-03-11			(S ea t No - 11 6)
352	14234/2022	15.03.2022	WP (C) - 39444/2021	DILIP KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-10			(S ea t No - 11 6)
353	14235/2022	15.03.2022	WA- 204/2022	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-11			(S ea t No - 11 6)
354	14236/2022	15.03.2022	OJC- 12994/2000	U.P. BAG	C.O.	COURT NO.	Order Dtd. 2022-03-03			(S ea t

						3				No-116)
355	14237/2022	15.03.2022	ABLAP L-4612/2020	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-11			(Seat No-116)
356	14238/2022	15.03.2022	ABLAP L-4600/2020	B.B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-10			(Seat No-116)
357	14239/2022	15.03.2022	ABLAP L-332/2022	P.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-14			(Seat No-116)
358	14240/2022	15.03.2022	ABLAP L-5005/2020	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-14			(Seat No-116)
359	14241/2022	15.03.2022	ABLAP L-4981/2020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No-116)
360	14242/2022	15.03.2022	ABLAP L-4980/2020	ASHOK KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No-116)
361	14243/2022	15.03.2022	ABLAP L-4954/2020	A.K.ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No-116)

362	14244/2022	15.03.2022	WP (C) - 20267/2016	B DAS	GENERAL		Order Dtd. 2016-11-22		WRIT BRANCH-8	(Seat No - 43)
363	14245/2022	15.03.2022	RSA-68/2021	MAHESWAR MOHANTY	GENERAL		Order Dtd. 2021-11-12	WITH 2022/03/14	SECOND APPEAL	(Seat No - 1)
364	14246/2022	15.03.2022	RSA-377/2004	MADAN DAS	GENERAL		Order Dtd. 2006-02-15		SECOND APPEAL	(Seat No - 6)
365	14247/2022	15.03.2022	WP (C) - 21814/2021	L PRADHAN	GENERAL		Order Dtd. 2021-08-23			(Seat No - 6)
366	14248/2022	15.03.2022	WP (C) - 10709/2009	M NAYAK	GENERAL		Order Dtd. 2022-03-12		WRIT BRANCH-2	(Seat No - 34)
367	14249/2022	15.03.2022	WP (C) - 5894/2007	B MOHANTY	GENERAL		Order Dtd. 2015-12-08		WRIT BRANCH-1	(Seat No - 31)
368	14250/2022	15.03.2022	CRLA-283/2017	T.K.NAYAK	GENERAL		Entire Order		CRIMINAL APPEAL	(Seat No - 2)
369	14251/2022	15.03.2022	CMP-1609/2018	M. MOHANTY	GENERAL		Entire Order		WRIT BRANCH-3	(Seat No - 11)
3	14252	15.03.	BLAPL	M MOHANTY	GEN		Order Dtd. 2021-10-			(S

70	/2022	2022	- 1634/ 2021		ER L		04			ea t No - 11 )
371	14253 /2022	15.03. 2022	WP (C) - 2812/ 2022	H.K. MOHANTA	GEN ERA L		Order Dtd. 2022-02- 07			(S ea t No - 11 )
372	14254 /2022	15.03. 2022	ARBP- 11/20 22	N.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03- 11			(S ea t No - 11 )
373	14255 /2022	15.03. 2022	RSA- 64/20 12	M. R. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-03- 14		SECO ND APPE AL	(S ea t No - 6)
374	14256 /2022	15.03. 2022	CRLRE V- 440/2 020	P. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03- 11			(S ea t No - 6)
375	14257 /2022	15.03. 2022	CRLRE V- 44/20 22	HEMANTA KUMAR TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2022-03- 11		CRIM INAL REVI SION	(S ea t No - 4)
376	14258 /2022	15.03. 2022	CRLRE V- 87/20 22	LAXMIDHAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 11			(S ea t No - 4)
377	14259 /2022	15.03. 2022	CRLRE V- 77/20 22	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03- 11		CRIM INAL REVI SION	(S ea t No - 4)
378	14260 /2022	15.03. 2022	BLAPL - 8434/	RAJENDRA KUMAR DASH	C.O .	COUR T NO.	Order Dtd. 2022-03- 10			(S ea t

			2021			12				No-4)
379	14261/2022	15.03.2022	WP (C) - 9702/2014	KABITA PATRA	C.O.	COURT NO. 16	Order Dtd. 2022-03-10		WRIT BRANCH-7	(Seat No-18)
380	14262/2022	15.03.2022	BLAPL - 10849/2021	BIPLAB KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2022-03-15		CRIMINAL MISC -2	(Seat No-11)
381	14263/2022	15.03.2022	BLAPL - 10490/2021	J.P. KAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No-11)
382	14264/2022	15.03.2022	BLAPL - 10490/2021	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No-11)
383	14265/2022	15.03.2022	CRLMC - 709/2022	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(Seat No-11)

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